

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1337

ANSWERED ON:02.03.2006

SETTING UP OF LNG TERMINAL AND POWER GENERATION PLANT BY ONGC

Saradgi Shri Iqbal Ahmed

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

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(a) whether ONGC proposes to set up a LNG terminal, power generation plant and a mega petrochemical complex in Mangalore; (

(b) if so, the details alongwith the cost of the projects and present status thereof; (

(c) the time by which these projects are likely to be completed; (

(d) whether the State Government has agreed to provide tax concessions including entry tax exemption for these projects; and (

(e) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) : Oil and Natural Gas Corporation Limited (ONGC) has reported that they have a plan, which is at a conceptual stage, for setting up a LNG re-gasification terminal, an extraction plant for C2/C3 fractions, subject to availability of rich LNG and a gas based power plant for catering to the captive needs of their Mangalore based projects.

(b) & (c) : Pending completion of the detailed techno-economic feasibility studies, no details of financial outlays or the time frame can be given.

(d) & (e) : Do not arise in view of (a) above.